

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/3116/A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the 22nd May, 2025.

Sub: **Station leave.**

Ref:- Your letter No. DJKA/4100/2025 dtd. 08.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 09.05.2025 till the morning of 13.05.2025.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-52/2006/3117/A, dated , 22-05-2025

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

22.05.24

JT. REGISTRAR (VIGILANCE)

Sd/-